

DIVISION BENCH

Mentioning

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

IA/449(KB)2021 & IA/471(KB)2021
CP(IB)/1062(KB) 2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th June,
2021, 10:30 A.M**

Name of the Company	Dipak Bhadra Vs. RCBS Realty Pvt. Ltd.		
Under Section	Sec 7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

For the applicant

Mr. Prashant Kumar Tripathi, Advocate

ORDER

Mr. Prashant Kumar Tripathi, Ld. Counsel for the applicant present.

IA/449(KB)2021 is an application seeking further exclusion of time mentioned today. List IA/449(KB)2021 on 02.07.2021. IA/471(KB)2021 shall be tagged along with that on that day.

Directions are hereby given to the respondents herein to file affidavit in reply within a period of one week from today.

Advocate on record of the applicant in IA/471(KB)2021 shall give notice of hearing to each of respondents.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)